

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GULATI RETAIL INDIA LIMITED

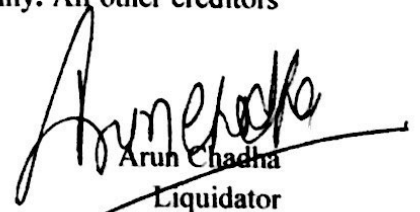
Sl. No.	Particulars	Details
1.	Name of corporate debtor	Gulati Retail India Limited
2.	Date of incorporation of corporate debtor	18.12.2006
3.	Authority under which corporate debtor is incorporate/Registered	Registrar of Companies, NCT of Delhi
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U52599DL2006PLC156654
5.	Address of the registered office and principal office (if any) of corporate debtor	F-66, Rajouri Garden, New Delhi-110027
6.	Date of closure of Insolvency Resolution Process	04.03.2020
7.	Liquidation commencement date of corporate debtor	31.08.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Mr. Arun Chadha IBBI Reg. No. (IBBI/IPA-001/IP-P00165/2017-18/10334)
9.	Address and e-mail of the liquidator, as registered with the Board	Address - 727 Brahmपुरi, Meerut City U.P. -250002 Email ID- chadharun@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address - E-95/2, Naraina Vihar, New Delhi - 110028 Email ID- chadharun@yahoo.com
11.	Last date for submission of claims	30.09.2020

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench at New Delhi has ordered the commencement of liquidation of the **Gulati Retail India Limited** on **31.08.2020**.

The stakeholders of **Gulati Retail India Limited** are hereby called upon to submit their claims with proof on or before 30.09.2020 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.


Arun Chadha
Liquidator

Place: Meerut

Date: 01.09.2020

Regd. No. IBBI/IPA-001/IP-P00165/2017-18/10334